



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० / Ref. No. HO3208 / C-2 / NGT Cell-07 / 2023

दिनांक / Date 23-11-23

To,

The Registrar,
Hon'ble National Green Tribunal,
Copernicus Marg, New Delhi.
E-mail - judicial-ngt@gov.in

Subject: Submission of response of UPPCB in compliance of directions issued by Hon'ble NGT vide order dated 01.08.2023 in Original Application No. 422/2023 Abhishek Shukla Vs State of Uttar Pradesh & Ors.

Sir,

In compliance of Hon'ble NGT order dated 01.08.2023 in Original Application No. 422/2023 Abhishek Shukla Vs State of Uttar Pradesh & Ors., the response of UPPCB and status report is being filed herewith.

It is requested that the aforesaid report may be presented before the Hon'ble Tribunal for kind consideration.

Encl: As above.

Yours faithfully,

[Signature]
Chief Environmental Officer
Circle-2

Uttar Pradesh Pollution Control Board response in compliance of order dated 03.10.2023 passed by Hon'ble National Green Tribunal, New Delhi in the matter of O.A. No-422/2023 Abhishek Shukla Vs State of Uttar Pradesh and Others

1. That Hon'ble National Green Tribunal, Principal Bench, New Delhi has passed an order on dated 03.10.2023 in the matter of O.A. No- 422/2023, Abhishek Shukla versus State of Uttar Pradesh and others. The relevant part of the order is as follows:

..... 2. *In view of the averments in the application and observations in the report of the Joint Committee, we consider it appropriate to have response of (1) State of Uttarakhand through Chief Secretary, Government of Uttar Pradesh, (2) Principal Secretary, Environment, Forest and Climate Change Department, State of Uttar Pradesh, (3) Director, Directorate of Geology and Mining, Uttar Pradesh, (4) Director General of Mines Safety, Directorate General of Mines Safety, Ministry of Labour and Employment, Dhanbad, Jharkhand (5) State PCB, (6) District Magistrate, Banda, (7) Safdar Ali S/o Late Shri Farzand Ali, Gata No.-2450, Khanda No.- 03, at Village-Jarar, (8) Mumtaj Ali S/o Late Farzand Ali, Gala No.- 2450, Khanda No.- 05, Village-Jarar, (9) Eureka Mines And Minerals Llp, Gata No. 2451, Khand No. 01; Village-Jarar, (10) Athary Construction company (Shri Shravan Kumar Singh S/o Shri Vishnupal Singh), Gala No.-2451. Khand No.- 02, at Village- Jarar, (11) Shivarpan Trading Company, Gata No. 2450, Khand No. 06, Village- Jarar, (12) Jasmit Kaur Malhotra, Gala no - 1876, Khand no- 5, Village- Girwan, (13) Sangram Singh, Gata No. 1876, Khand No.- 01, Village-Girwan, (14) Sulabh Saxena Gata No.- 1876 (Khanda No.- 02), Village- Girwan, (15) Bajrang Road Lines (Shri Suresh*



Pratap Singh), Gata No.- 1876, Khand No.- 03, Village- Girawan, (16) Bajrang Road Lines (Shri Suresh Pratap Singh), Gata No.- 1876, Khand No.- 04, Village- Girawan, (17) Bundelkha Nd Rocks, Gala No- 1876, (Khand No.09), Village- Girwan, (18) Bundelkha Nd Rocks, Gala No-1876, (Khand No.07), Village Girwan, (19) Kunwar Vinod Ram, Gata No. 332. Khand No -01, Village Badokhar Khurd, (20) Disha Enterprises, Gata No. 332, Khand No. 02, Village Badokhar Khurd (21) Maa Vindhya wasini Stone Work (Shri Sameer Singh S/o Shri Phool Singh), Gata No.-332, Khanda No.- 05, Village- Badokhar Khurd, (22) Deepak Singh S/o Shri Ram Pal Singh, Gata No.-332. Khand No.- 03, Village- Badokhar Khurd, (23) A.H.V.S. IFRA L.L.P. Gata No. 1166, Vill-Jarar, Tahsil- Naraini, Banda, (24) Associated Ventures Gata No. 1172, 1179 and 1180, Vill-Jarar, Naraini, Banda, (25) Peer Baba Granite Gata No. 1798, Vill- Jarar, Naraini, Banda, (26) Neelkanth Granite Gata No. 1382, Vill-Jarar, Naraini, Banda and (27) Indus Stone Crusher Pvt. Ltd. Gata No. 1794, VIII- Jarar, TahsilNaraini, Banda, who stand impleaded as respondents No. 1 to 27. The Registry is directed to prepare and attach memo of parties to the application. Respondent no. 5-UPPCB is already appearing before this Tribunal through Counsel. Registry is directed to issue notices to respondents no. 1 to 4 and 6 to 27 requiring them to file their reply/response within two months at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Supported PDF and not in the form of Image PDF.”

2. That it is submitted that with reference to the complaint by applicant Shri Abhishek Shukla, Hon'ble National Green Tribunal passed an order on 01.08.2023. In compliance of the above order, Joint Committee constituted by Hon'ble National Green Tribunal has submitted its report on 08.09.2023.
3. That it is submitted that as per the report, 05 stone crushers were identified in village- Jarar (Chhanaha Purwa,



Raghwapurwa), out of which 4 stone crushers (M/s A.H.V.S. Infra L.L.P. Gata No. 1166, Vill-Jarar, Tahsil- Naraini, Banda, M/s Associated Ventures Gata No. 1172, 1179 and 1180, Vill-Jarar, Naraini, Banda, M/s Peer Baba Granite Gata No. 1798, Vill- Jarar, Naraini, Banda and M/s Neelkanth Granite Gata No. 1382, Vill-Jarar, Naraini, Banda) were found operational and one stone crusher (M/s Indus Stone Crusher Pvt. Ltd. Gata No. 1794, Vill- Jarar, Tahsil- Naraini, Banda) was found under construction.

Dust suppression system i.e. water spraying facility on jaw crusher, cone and main conveyer, covering of vibrating screen and conveyor have been installed in each operational stone crushers. Metal sheet made boundary wall have been made on each operational stone crusher. All stone crushers have been established beyond the 500 meters distance from the habitant area.

All 4 operational stone crushers had obtained the Consent to establishment (CTE) and Consent to Operate (CTO) and one stone crusher which was under construction had obtained Consent to Establish (CTE).

During the inspection by officials of Regional Office, UPPCB, Banda, the dust suppression system i.e. water spraying facility on jaw crusher, cone and main conveyer in each operational stone crusher were found operational. As per Ambient Air Monitoring report, pollution parameter PM10 was found within

prescribed standards. Ambient Air Monitoring report are attached herewith and marked as **Annexure- 1**.

Notices were also issued on 23.08.2023 to each operational stone crusher to maintain and operate the dust suppression system during the operation of the stone crusher and comply the condition of CTO. The copy of notices dated 23.08.2023 and 14.11.2023 are enclosed herewith and marked as **Annexure- 2**.

4. That it is submitted that as per the Joint Committee report, 16 mining lease of Village- Jarar, Girwan and Badokhar Khurd, Tehsil- Naraini, District- Banda, were awarded after issuance of environmental clearance. During joint survey, these mining lease holders had not obtained consent to operate (CTO) under the Water (Prevention & Control of Pollution), Act 1974 and Air (Prevention and Control of Pollution), Act 1981 before the start of mining operation. But before submitting the Joint Committee Inspection report, all 16-mining lease holder had obtained the Consent to Operate (CTO). Notices are also issued to each Lease Holder to comply the conditions of Environmental Clearance and Consent to Operate (CTO) vide letter dated 14.11.2023. The copy of Notices dated 14.11.2023 are enclosed herewith and marked as **Annexure- 3**.

Date- 23.11.2023



(Rajendra Prasad)
Regional Officer
UPPCB, Banda

Annex-1

ENVIRO-TECH SERVICES

An Analytical Laboratory

(A GOVERNMENT APPROVED LAB)

Plot No. 1/32, S.S. of G.T. Road Industrial Area, Ghaziabad (U.P.) - 201001

email : etslab2012@gmail.com | Website : www.etslab.in | Ph : 9911516076 9811736063



TC-8771



ETS-LAB

TEST REPORT

TEST REPORT NO ETS/1943/08/2023 URLNO TC87712300001943F DATE OF REPORT 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S AHVS INFRA LLP,
GATA NO 1166 VILLAGE- JARAR, NARAINI,
DISTRICT- BANDA, U.P.- 210129

Date of Monitoring : 29.07.2023

Duration Of Monitoring : 30.07.2023

Time Of Monitoring : 02.08.2023

Analysis Start Date : 29.07.2023 To 30.07.2023

Analysis End Date : 02.00 PM To 02.00 PM (CO for 1.0 Hrs.)

Sample ID No : 1942

Sampling Done By : ETS STAFF

Sampling Location : Near Gate

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 34.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

GPS Coordinate : 25.3237195° N and 80.3483021° E

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters. (PM ₁₀)	µg/m ³	75.6	For 24 Hrs. =100	IS 5182 (Part-23)
2	Particulate Matters. (PM _{2.5})	µg/m ³	47.6	For 24 Hrs =60	IS 5182 (Part-24)
3	Sulphur Dioxide. (SO ₂)	µg/m ³	16.3	For 24 Hrs =80	IS. 5182 (Part-2)
4	Nitrogen Dioxide. (NO ₂)	µg/m ³	11.5	For 24 Hrs =80	IS. 5182 (Part-6)

Page 1 of 2

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SHRADDHA GUPTA

For Enviro-

AUTHORIZED SIGNATORY

Format No ETS/LAB/TR-01 Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

- 5 -

Notes:

1. Test reports without ETS LAB HOLOGRAM are not issued by our laboratory.
2. The results indicated only refer to the tested samples and listed applicable parameters.
3. No complaint will be entertained if received after 7 days of issue of test report.
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ISO 45001

TEST REPORT

TEST REPORT NO.: ETS/1943/08/2023

DATE OF REPORT: 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
5	Carbon Monoxide, (CO)	mg/m ³	0.60	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 Part 10

*****End of Test Report*****



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Page 2 of 2

For Enviro-Tech Services
AUTHORIZED SIGNATORY
In-charge

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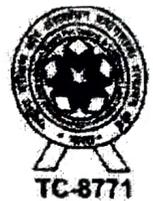
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TC-8771

TEST REPORT

TEST REPORT NO.: ETS/1937/08/2023 URL NO. TC87712300001937F DATE OF REPORT: 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S ASSOCIATED VENTURES,
GATA NO. 1172, 1179 AND 1180
VILLAGE- JARAR, NARAINI, DISTRICT- BANDA, U.P., -210129

Date of Monitoring : 28.07.2023

Duration Of Monitoring : 29.07.2023

Time Of Monitoring : 02.08.2023

Analysis Start Date : 28.07.2023 To 29.07.2023

Analysis End Date : 02.00 PM To 02.00 PM (CO for 1.0 Hrs.)

Sample ID No : 1937

Sampling Done By : ETS STAFF

Sampling Location : Near Gate

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed At Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 34.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

GPS Coordinate : 25.326330° N and 80.347890° E

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	74.6	For 24 Hrs.=100	IS 5182 (Part-23)
2	Particulate Matters, (PM _{2.5})	µg/m ³	44.6	For 24 Hrs.=80	IS 5182 (Part-24)
3	Sulphur Dioxide, (SO ₂)	µg/m ³	15.6	For 24 Hrs.=80	IS: 5182 (Part-2)
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	11.1	For 24 Hrs.=80	IS: 5182 (Part-6)



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Page 1 of 2

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AUTHORIZED SIGNATORY
Lab In-charge

Format No ETS/LAB/TR-01, Issue No: 05, Date 01.04.2019, Amd No: 04 Date 01.04.2019

Note:-

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TEST REPORT

TEST REPORT NO.: ETS/1937/08/2023

DATE OF REPORT: 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
5	Carbon Monoxide, (CO)	mg/m ³	0.55	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 : Part 10

*****End of Test Report*****

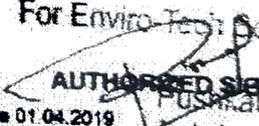
Page 2 of 2

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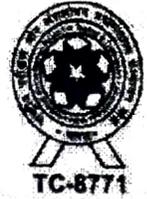
For Enviro-Tech Services
 AUTHORIZED SIGNATORY
 Pushkar Mittal
 Lab In-charge



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TEST REPORT

TEST REPORT NO.: ETS/1938/08/2023 URLNO.TC87712300001938F DATE OF REPORT: 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

Name And Address of Customer : M/S ASSOCIATED VENTURES,
GATA NO. 1172,1179 AND 1180
VILLAGE- JARAR, NARAINI, DISTRICT- BANDA, U.P. -210129

Date of Monitoring : 28.07.2023

Analysis Start Date : 29.07.2023

Analysis End Date : 02.08.2023

Duration Of Monitoring : 28.07.2023 To 29.07.2023

Time Of Monitoring : 02.00 PM To 02.00 PM (CO for 1.0 Hrs.)

Sample ID No : 1938

Sampling Done By : ETS STAFF

Sampling Location : Near Loading Area

Sampling Method : ETS/STP/AIR-01

Sampling Machine Placed at Height : 1.5 METER FROM GROUND LEVEL

Weather Condition : CLEAR Ambient Temperature: 34.0 °C

Wind Direction : E To W

Equipment Used : Respirable Dust Sampler (PM₁₀) + Fine Particulate Sampler (PM_{2.5})

GPS Coordinate : 25.325947° N and 80.347442° E

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
1	Particulate Matters, (PM ₁₀)	µg/m ³	75.2	For 24 Hrs.=100	IS 5182 (Part-23)
2	Particulate Matters, (PM _{2.5})	µg/m ³	50.1	For 24 Hrs.=60	IS 5182 (Part-24)
3	Sulphur Dioxide, (SO ₂)	µg/m ³	14.9	For 24 Hrs.=80	IS: 5182 (Part-2)
4	Nitrogen Dioxide, (NO ₂)	µg/m ³	11.3	For 24 Hrs.=80	IS: 5182 (Part-6)



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Page 1 of 2

For Enviro-Tech Services
AUTHORIZED SIGNATORY
Lab In-charge

Note:-

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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TEST REPORT

TEST REPORT NO.: ETS/1938/08/2023

DATE OF REPORT: 02.08.2023

AMBIENT AIR MONITORING AND ANALYSIS REPORT

S. No.	Test Parameter	Unit	Result	Specification/Limit (As per CPCB)	Test Method
5	Carbon Monoxide, (CO)	mg/m ³	0.54	For 8 Hrs.=2 / For 1 Hrs.=4	IS 5182 : Part 10

Page 2 of 2

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For Enviro-Tech Services

 AUTHORIZED SIGNATORY
 Lab In-charge

Format No ETS/LAB/TR-01, Issue No. 05, Date 01.04.2019, Amd. No. 04 Date 01.04.2019

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(A Government of India Approved Testing Laboratory)

(An ISO : 9001 : 2015, ISO 45001 : 2018 (OH&S) Certified & NABL Accredited Laboratory)

MoEF & CC (Ministry of Environment, Forest & Climate Change), UPPCB Recognized Laboratory

+91-9313611642, 8510081921, 7503031145, 8527870572, 7503031146, 9999794369

TEST CERTIFICATE

Test Report of	Report Code	Date of Issue
Ambient Air Quality Analysis	AAQ-160323-01	21/03/2023

Issued To: M/s Peer Baba Granite

Project Name: Gata N0-1798, Village-Jarar, Tehsil: Naraini-District- Banda 210129, U. P.

SAMPLING & ANALYSIS DATA

Sample Drawn By	: NTL Representative
Date of Sampling	: 15/03/2023
Sample Description	: Ambient Air
Sampling Location	: Near Project Site
Sampling Plan & Procedure	: SOP-AAQ/08
Analysis Duration	: 16/03/2023 to 21/03/2023
Average Flow Rate of SPM (m ³ /min.)	: 1.12
Average Flow Rate of Gases (lpm)	: 1.0
Sampling Instrument Used	: Repairable Dust Sampler (PM ₁₀) Fine Particulate Sampler (PM _{2.5}) With Gaseous Attachment
Weather Condition	: Clear

TEST RESULT

S.No.	Parameter	Test Method	Results	Units	Limits as per Environment (Protection) Act.
1.	Suspended Particulate Matter (SPM)	IS:5182 Part-IV	396.0	µg /m ³	600.0
2.	Particulate Matter (PM ₁₀)	IS:5182 Part-XXIII	94.12	µg /m ³	100.0
3.	Particulate Matter (PM _{2.5})	IS:5182 Part-XXIV	51.08	µg /m ³	60.0
4.	Sulphur dioxide (SO ₂)	IS:5182 Part-II	14.36	µg /m ³	80.0
5.	Nitrogen dioxide (NO ₂)	IS:5182 Part-VI	27.60	µg /m ³	80

Notes:

1. The results given above are related to the tested sample, as received & mentioned parameters. The customer asked for the above tests only
2. Responsibility of the Laboratory is limited to the invoiced amount only.
3. This test report will not be generated again, either wholly or in part, without prior written permission of the laboratory.
4. The test samples will be disposed off after two weeks from the date of issue of test report, unless until specified by the customer.

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CHECKED BY

AUTHORIZED SIGNATORY

22/11/23
by Ernest 88

ECOMEN LABORATORIES PVT. LTD.

Second Floor Hall, House No. B-1/B, Sector-H, Aliganj, Lucknow - 226 024

Phone No. : 0522 - 4079201/2746282

ecoMen
LABORATORIES PVT LTD.

E-mail: contactus@ecomen.in, Website: www.ecomen.in, CIN - U74210UP1989PTC010601, GSTIN : 09AAACE6076H1Z1

An approved Laboratory from Ministry of Environment, Forest and Climate Change, Govt. of India, New Delhi

TEST REPORT

		FORMAT NO. ECO/QS/FORMAT/10	
NAME & ADDRESS OF CUSTOMER:	M/s Neelkanth Granite Jarar Naraini Banda, Banda - 210001	Test Report No.	ECO/LAB/AA/0014/0251/08/2023
		Issue Date of Test Report	10.08.2023
Type of Sample	Ambient Air Sample		
Sample Registration No.	0014	Name of Location	Nr. Grinding Unit (10 m Radius of Grinding Unit)
Sampling Method	As per Reference Method	Sample Collected By	ELPL Representative
Date of Sample Collection	07.08.2023	Time of Sample Collection	09.25 AM
Date of Sample Received	08.08.2023	Time of Sample Receipt	07.05 PM
Start Date of Analysis	08.08.2023	End Date of Analysis	09.08.2023
Weather Condition	Sunny	Sampling Duration	24Hrs.
Environmental Condition	Temperature: 25 ± 2 °C	Sample ID Code	ECO/LAB/0251/08/2023
	Humidity: 59 %		
Instrument ID & Cal. status	HVS (ECO/AR/HVS/07)		
	Calibration due on 31.05.2024		

Sl. No.	TEST PARAMETERS	Unit	PROTOCOL	DETECTION RANGE	RESULTS	Standard as Per CPCB
1.	Suspended Particulate Matter	µg/m ³	IS 5182: Part 4:1999 (Reaffirmed Year:2019)	5-1000	548.00	600

Statement of Conformity: Analyzed parameters in above tested sample are within standard limit as per CPCB Guidelines.

Note:

1. Test results relate to the items sampled & tested.
2. Test report shall not be reproduced except in full without approval of the laboratory.
3. The test samples will be disposed of after one Month from the date of issue of test report.

---End of Report---

Verified By

Akash Kumar
Technical Manager

Authorized By





दूरभाष-05192 297470
ई-मेल:- robanda@uppcb.in

क्षेत्रीय कार्यालय : उ० प्र० प्रदूषण नियन्त्रण बोर्ड,
34ए, निकट संत तुलसी पब्लिक स्कूल, न्यू बिल्डिंग, इन्दिरा नगर गेट नं० 2
बॉदा उ०प्र०-210001

संदर्भ संख्या : 499 / सा०-22 / स्टॉन क्रशर / 2023

दिनांक : 23.08.2023

सेवा में,

सूची संलग्न

जनपद- बॉदा।

विषय:- उत्पादन प्रक्रिया से जनित धूल की रोकथाम हेतु बाउण्ड्रीवाल व अन्य डस्ट सप्रेसन व्यवस्था के सुदृढीकरण एवं अनुरक्षण के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक सन्दर्भ ग्रहण करने का कष्ट करें। माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०- 422/2023 अभिषेक शुक्ला बनाम उ०प्र० व अन्य में पारित आदेश दिनांक 01.08.2023 द्वारा गठित संयुक्त जांच समिति द्वारा आपकी इकाई का निरीक्षण दिनांक 17.08.2023 एवं 18.08.2023 को किया गया। निरीक्षण के समय पाया गया कि इकाई में स्थापित बाउण्ड्रीवाल क्षतिग्रस्त पायी गयी।

उपरोक्त के कम में आपको निर्देशित किया जाता है कि उत्पादन प्रक्रिया से जनित धूल की रोकथाम हेतु इकाई में स्थापित बाउण्ड्रीवाल व अन्य डस्ट सप्रेसन व्यवस्था का अनुरक्षण एवं सुदृढीकरण कार्य तत्काल पूर्ण किया जाना सुनिश्चित करें तथा इकाई संचालन के समय डस्ट सप्रेसन सम्बन्धी व्यवस्था यथा पानी का छिडकाव आदि का संचालन किया जाना सुनिश्चित किया जाये, जिससे कि प्रक्रिया जनित धूल/डस्ट आस-पास के क्षेत्र/खेत में न फैले। कृत कार्यवाही सम्बन्धी अनुपालन आख्या तत्काल इस कार्यालय में प्रेषित करना सुनिश्चित करे अन्यथा की दशा में इकाई के विरुद्ध वायु (प्रदूषण निवारण तथा नियंत्रण) अधिनियम-1981 यथासंशोधित में वर्णित प्राविधानों के अन्तर्गत की गई किसी भी प्रतिकूल कार्यवाही का सम्पूर्ण उत्तरदायित्व आपका स्वयं का होगा।

भवदीय

(राजेन्द्र प्रसाद)

क्षेत्रीय अधिकारी

प्रतिलिपि:- मुख्य पर्यावरण अधिकारी(वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

क्षेत्रीय अधिकारी

✓

o/c

स्टोन क्रशर सूची

1.	मैसर्स ए0एच0वी0एस0 इन्फ्रा एल0एल0पी0, गाटा नं0-1166, ग्राम-जरर, तहसील-नरैनी, जनपद-बॉदा।
2.	मैसर्स एसोसिएटेड वेन्चर्स गाटा नं0-1172, 1179 एवं 1180, ग्राम-जरर, तहसील-नरैनी, जनपद-बॉदा।
3.	मैसर्स पीर बाबा ग्रेनाइट, गाटा नं0-1798, ग्राम-जरर, तहसील-नरैनी, जनपद-बॉदा।
4.	मैसर्स नीलकंठ ग्रेनाइट, गाटा नं0-1382, ग्राम-जरर, तहसील-नरैनी, जनपद-बॉदा।





क्षेत्रीय कार्यालय : उ० प्र० प्रदूषण नियंत्रण बोर्ड,
34ए, निकट संत तुलसी पब्लिक स्कूल, न्यू बिल्डिंग, इन्दिरा नगर गेट नं० 2
बाँदा उ०प्र०-210001

संदर्भ संख्या : 222 / ओ०ए० सं०-422 / 2023 / अभिषेक शुक्ला / एनजीटी / 2023 दिनांक : 14 / 11 / 2023

सेवा में,

पंजीकृत

सूची संलग्न (ग्राम- जरर, जनपद- बाँदा स्थित 04 स्टोन कशर इकाई)

विषय: उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सहमति (जल एवं वायु) आदेश में अंकित शर्तों का अनुपालन किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करें। माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०- 422 / 2023 अभिषेक शुक्ला बनाम व अन्य में पारित आदेश दिनांक 01.08.2023 द्वारा गठित सयुक्त जाँच समिति द्वारा माननीय एन०जी०टी० में दाखिल की गयी सयुक्त जाँच आख्या में की गयी रिकमंडेशन पर कार्यवाही किये जाने हेतु दिनांक 03.10.2023 को आदेश पारित किया गया है।

उपरोक्त के क्रम में आपको निर्देशित किया जाता है कि उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सहमति(जल एवं वायु) आदेश में अंकित शर्तों का अनुपालन किया जाना सुनिश्चित करें। अन्यथा की दशा में पर्यावरणीय अधिनियमान्तर्गत स्टोन कशर इकाई के विरुद्ध की गयी किसी भी प्रतिकूल कार्यवाही का सम्पूर्ण उत्तरदायित्व आपके स्वयं का होगा।

भवदीय

(राजेन्द्र प्रसाद)

क्षेत्रीय अधिकारी

प्रतिलिपि : मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

AL

S. No.	Name and address of stone crusher unit
1	2
1	A.H.V.S. IFRA L.L.P. Gata No. 1166, Vill-Jarar, Tahsil- Naraini, Banda
2	Associated Ventures Gata No. 1172, 1179 and 1180, Vill- Jarar, Naraini, Banda
3	Peer Baba Granite Gata No. 1798, Vill- Jarar, Naraini, Banda
4	Neelkanth Granite Gata No. 1382, Vill-Jarar, Naraini, Banda
5	Indus Stone Crusher Pvt. Ltd. Gata No. 1794, Vill- Jarar, Tahsil- Naraini, Banda



क्षेत्रीय कार्यालय : उ० प्र० प्रदूषण नियन्त्रण बोर्ड,

34ए, निकट संत तुलसी पब्लिक स्कूल, न्यू बिल्डिंग, इन्दिरा नगर गेट नं० 2
बॉंदा उ०प्र०-210001

संदर्भ संख्या : 77//ओ०ए० सं०-422/2023/ अभिषेक शुक्ला /एनजीटी/2023 दिनांक : 14/11/2023

सेवा मे,

पंजीकृत

सूची संलग्न (ग्राम- जरर, गिरवॉ एवं बडोखर खुर्द, जनपद- बॉंदा स्थित 16 स्टोन माइनिंग के खनन पट्टे)

विषय: राज्य स्तरीय पर्यावरणीय संघात निर्धारण प्राधिकरण, उ०प्र०, द्वारा जारी पर्यावरणीय स्वीकृति तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सहमति (जल एवं वायु) आदेश में अंकित शर्तों का अनुपालन किये जाने के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक संदर्भ ग्रहण करने का कष्ट करे। माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा ओ०ए० सं०- 422/2023 अभिषेक शुक्ला बनाम व अन्य में पारित आदेश दिनांक 01.08.2023 द्वारा गठित सयुक्त जांच समिति द्वारा माननीय एन०जी०टी० में दाखिल की गयी सयुक्त जांच आख्या में की गयी रिकमंडेशन पर कार्यवाही किये जाने हेतु दिनांक 03.10.2023 को आदेश पारित किया गया है।

उपरोक्त के क्रम में आपको निर्देशित किया जाता है कि राज्य स्तरीय पर्यावरणीय संघात निर्धारण प्राधिकरण, उ०प्र०, से प्राप्त पर्यावरणीय स्वीकृति तथा उ०प्र० प्रदूषण नियंत्रण बोर्ड द्वारा जारी सहमति(जल एवं वायु) आदेश में अंकित शर्तों का अनुपालन किया जाना सुनिश्चित करें। अन्यथा की दशा में पर्यावरणीय अधिनियमान्तर्गत खनन पट्टे/पट्टाधारक के विरुद्ध की गयी किसी भी प्रतिकूल कार्यवाही का सम्पूर्ण उत्तरदायित्व आपके स्वयं का होगा।

भवदीय

(राजेन्द्र प्रसाद)

क्षेत्रीय अधिकारी

प्रतिलिपि : मुख्य पर्यावरण अधिकारी (वृत्त-2), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सादर सूचनार्थ प्रेषित।

क्षेत्रीय अधिकारी

**List of Mining Lease Holders of mantioned place in O.A. No. 422/ 2023,
Abhishek Shukla Vs State of U.P. and Others**

Sr. No.	Name and address of Lease holders	Location of mining place
1	2	3
1	Shri Safdar Ali S/o Late Shri Farzand Ali, R/o Muhalla-Khunti Chauraha, Aliganj, City & District- Banda, U.P.	Safdar Ali S/o Late Shri Farzand Ali, Gata No.-2450, Khanda No.- 03, at Village-Jarar, Tehsil-Naraini, District- Banda, U.P.,
2	Shri Mumtaj Ali S/o Late Farzand Ali, R/o- Muhalla-Khunti Chauraha, Aliganj, City & District- Banda, U.P.	Mumtaj Ali S/o Late Farzand Ali, Gata No.-2450, Khanda No.- 05, Village-Jarar, Tehsil-Naraini, District- Banda, U.P.,
3	SHRICHANDRA SHEKHAR CHAURASUYA, R/o BRAHMPURI COLONY, JUGLI CROSSING, FAIZABAD ROAD, LUCKNOW	EUREKA MINES AND MINERALS LLP, GATA No. 2451, KHAND No. 01 (AREA 2.5 Hac), Vill. JARAR, NARAINI, BANDA, 210129
4	Shri Shравan Kumar Singh S/o Shri Vishnupal Singh, R/o- 133, A.N.- 1144, Bhawanipur Nagar Daheli Sujampur, District- Kanpur, U.P.,	Atharv Construction company (Shri Shравan Kumar Singh S/o Shri Vishnupal Singh), Gata No.-2451, Khand No.-02, at Village- Jarar, Tehsil- Naraini, District-Banda, U.P.
5	Lavlesh Singh S/o Lochan Singh, R/o Kalukua Baberu Road, Bnada	SHIVARPAN TRADING COMPANY, Gata No. 2450, Khand No. 06, Vill. Jarar, Teh. Naraini, BANDA, 210129
6	SMT JASMIT KAUR MALHOTRA, R/o- Ward No. 13, Nehru Ward, near Alka Talkies, The- Pipariya, District- Hoshangabad	Jasmit Kaur Malhotra, Gata no -1876, Khand no- 5, Village- Girwan, Naraini, Banda
7	SHRI SANGRAM SINGH, VILL- PAHRA, KHAJURIHA, MAHOBA	SANGRAM SINGH, GATA No. 1876, KHAND No. 01, Vill. GIRWA, Teh. NARAINI, BANDA, 210129
8	Shri Sulabh Saxena, R/o- Mohalla- Gandhi Nagar, Tehsil & District- Banda, U.P.	Sulabh Saxena Gata No.-1876 (Khanda No.- 02), at Village- Girwan, Tehsil-Naraini, District- Banda,
9	Shri Suresh Pratap Singh, R/o- Village & Post Mau, 584 Katra Lalganj, Tehsil- Gauriganj, District- Amethi, U.P.,	Bajrang Road Lines (Shri Suresh Pratap Singh), Gata No.- 1876, Khand No.- 03, Village- Girawan, Naraini, District- Banda, U.P.,
10	Shri Suresh Pratap Singh, R/o- Village & Post Mau, 584 Katra Lalganj, Tehsil- Gauriganj, District- Amethi, U.P., M/s Bajrang Road Lines	Bajrang Road Lines (Shri Suresh Pratap Singh), Gata No.- 1876, Khand No.- 04, Village- Girawan, Naraini, District- Banda,
11	SMT DEEPALI SINGH, 334, Ashirwad Palace, Nayapurn, Nalkana, Mahoba	BUNDELKHAND ROCKS, Gata No- 1876, (Khand No.09), Village- Girwan, Tehsil-Naraini, District- Banda, U.P.- 210001
12	SMT DEEPALI SINGH, 334, Ashirwad Palace, Nayapurn, Nalkana, Mahoba	BUNDELKHAND ROCKS, Gata No-1876, (Khand No.07), Village Girwan, Tehsil-Naraini, District-Banda, U.P.,- 210001
13	SHRI KUNWAR VINOD RAJA, M.I.G-B74, INDIRA NAGAR, Banda	KUNWAR VINOD RAJA, Gata No. 332, Khand No -01, Vill. Badokhar Khurd, TehsilNaraini, BANDA, 210129

14	SUDHA SINGH, 526K, NONIYA MUHAL, CHHABI TALAB, KATARA, BANDA	DISHA ENTERPRISES, GATA No. 332, KHAND No. 02, Vill. Barokhar Khurd, Teh. Naraini, BANDA, 210129
15	Shri Sameer Singh S/o Shri Phool Singh, R/o- Civil Line D.M. Colony, Thana- Kotwali Nagar, District- Banda, U.P., M/s Maa Vindhyawasini Stone Work,	Maa Vindhyawasini Stone Work (Shri Sameer Singh S/o Shri Phool Singh), Gata No.-332, Khanda No.- 05, Village- Badokhar Khurd, Tehsil- Naraini, District- Banda, U.P., Leased Area -0.40 ha
16	Shri Deepak Singh S/o Shri Ram Pal Singh, R/o- Akbarpur Banda Road, Bharatkoop, Tehsil- Karwi, District- Chitrakoot, U.P.	Deepak Singh S/o Shri Ram Pal Singh, Gata No.-332, Khand No.- 03, Village- Badokhar Khurd, Tehsil- Naraini, District- Banda, U.P.